Annexure-7

Name of the Corporate Debtor:- **Ansal Urban Condominiums Pvt. Ltd.**
Date of Commencement of CIRP :- **10th March 2022**
List of Creditors as on :-

List of operational creditors (Government dues)

Amount in Rs.

S. No	Details of claimant		Details of Claim Received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remark s, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in COC, If applicable					
1	COMMERCIAL TAX DEPARTMENT (A.Y. 2016-17	STATE GOVT.	10/12/22	674014.00	674014.00	Govt. Dues	NO	NO	NO	NO	NO	NO	AMOUNT IS OK AS PER LAST WORKING SHEET OF SALES TAX BUT IN LEDGER NO AMOUNT
2	EMPLOYEE PROVIDENT FUND ORGANISATION	CENTRAL GOVT.	10/03/02023	1360096.00	1360096.00	Govt. Dues	NO	NO	NO	NO	NO	NO	FORM B RECEIVED FROM EPFO OFFICE DT. 04.01.23 TH. GURGAON OFFICE AMOUNT ADMITTED RS. 1360096/-
3	EMPLOYEE STATE INSURANCE CORPORATION	CENTRAL GOVT.	04/03/02023	42462	42462	Govt. Dues	NO	NO	NO	NO	NO	NO	AMOUNT RS. 42462 ADMITTED DT. 06.03.23 BUT AMOUNT TO BE VERIFY IN BOOKS
				2076572.00	**2076572.00**								